

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.207 - IA 362 of 2020  
ITEM No.208 – IA 388 of 2020  
ITEM No.209 – IA 778 of 2020  
ITEM No.210 – IA 779 of 2020  
ITEM No.211 – IA/122(AHM)2022  
ITEM No.212 – IA/724(AHM)2022  
ITEM No.213 – IA/835(AHM)2022  
ITEM No.214 – IA/929(AHM)2022  
ITEM No.215 – IA/1135(AHM)2022  
ITEM No.216 – IA/9(AHM)2023  
ITEM No.217 – IA/1105(AHM)2023  
ITEM No.218 – IA/1327(AHM)2023  
In  
CP(IB) 37 of 2017

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd  
V/s  
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 28/11/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Liquidator

:Mr. Tirth Bhatt, Ld. Adv., Mr. Amit Meharia, Ld. Adv. a.w.  
Mr. Abinash Agarwal, Ld. Adv. Mr. Sambhav, Ld. Adv. on  
behalf of Indian Oil Corporation Limited, Mr. Amar Vivek,  
Ld. Adv. Ms/Mr.. Aishvary Vikaram, Ld. Adv.

For the Respondent

:Ms. Gauri Sethi, Ld. Adv. for Mr. Ravi Pahwa, Ld. Adv.  
Mr. Pratik Thakkar, Ld. Adv. Ms. Laghima Jain, Ld. Adv.  
for Ms. Aishwarya Reddy, Ld. Adv., Mr. Manish  
Srivastava, Ld. Adv., Ms. Shah Richa, Ld. Adv., Mr. Anal  
Shah, Ld. Adv.  
Mr. Siddharth Relan, Ld. Adv.

**ORDER**

Learned Proxy Counsel appearing for the Respondent in IA No. 362 of 2020 seeks adjournment due to the non-availability of the arguing counsel.

Learned Counsel, Mr. Pratik Thakkar appearing for the R-1 in IA 778 of 2020 as well as in IA No. 779 of 2020 seek adjournment due to non-availability of the learned senior counsel, Mr. Mihir Thakore in the matters.

Learned Proxy Counsel appearing on behalf of the learned counsel Ms. Aishwarya Reddy for the R-5 also seeks adjournment.

Considering the request for adjournment by various counsels in the matters, matters could not be taken up for the hearing. Accordingly, stands adjourned to 24.01.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**